

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**
ORIGINAL APPLICATION NO. 180/00705/2018
Monday, this the 13th day of August, 2018

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

1. I.Padmaja
Senior Accounts Officer
Office of Director of Accounts (Postal)
Kerala Circle, Thiruvananthapuram -695 001
2. Sobha Nandakumar
Senior Accounts Officer
Office of Director of Accounts (Postal)
Kerala Circle, Thiruvananthapuram- 695 001
3. N.Abdul Hakkim
Accounts Officer (Retired)
Office of Controller of Communication Accounts
Department of Telecommunications, Doorsanchar Bhavan
Kerala, Thiruvananthapuram-695 033

[By Advocate Mr.Vishnu S Chempazhanthiyil]

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1. The Union of India, represented by the Secretary & Director General
Department of Posts, Dak Bhavan
New Delhi – 110 001
2. The Deputy Director General (PAF)
Ministry of Communications & IT
Department of Post, PA Wing, Dak Bhavan
New Delhi – 110 001
3. The Director of Accounts (Postal)
Kerala Circle, GPO Building, 4th Floor
Thiruvananthapuram -695 001
4. The Controller of Communication Accounts
Department of Telecommunications, Doorsanchar Bhavan
Kerala, Thiruvananthapuram – 695 033

(By Advocate Mr.N.Anilkumar,Sr.PCGC(R))

This application having been finally heard on 13.8.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Applicants in the Original Application submitted representations dated 21.9.2016 requesting that fixation of pay may be allowed from the date of promotion as Junior Accounts Officer or to extend the benefit of fixation as detailed in the order to those officers who have been promoted as AAO after completion of two years service as JAO on 1st January 2009. It is reported that the said representations are yet to be considered by respondent no.2.

2. We feel that the Original Application can be disposed of at this stage by directing respondent no.2 to take a considered view on the said representations within 30 days from the date of receipt of a copy of this order. Ordered accordingly.

3. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of the communication No.38(2)/2009/PA.Admn.I/153-207 dated 25.6.2009 issued by Department of Posts, PA Wing.

Annexure A-2 - True copy of communication vide No.38(2)/09/PA.Admn.I/406 to 448 dated 4.12.2009 issued by Department of Posts, PA Wing

Annexure A-3 - True copy of communication No.4-7/2009-PCC(pt) dated 29.12.2015 of the Department of Posts

Annexure A-4 - True copy of O.M No.F-2-1/2015-E.III(A) dated 16.10.2015 issued by the Ministry of Finance

Annexure A-5 - True copy of the representation dated 21.9.2016 submitted by the 1st applicant to the 2nd respondent

Annexure A-6 - True copy of the representation dated 21.9.2016 submitted by the 2nd applicant to the 2nd respondent

Annexure A-7 - True copy of the representation dated 13.11.2017 submitted by the 3rd applicant to the 2nd respondent

Annexure A-8 - True copy communication No.895 Admn-I/E.I/C/15 D/Pay Fixation dated 28.10.2016 of the 3rd respondent

Annexure A-9 - True copy of letter No.408/Admn-I/E.I/C-15 D/Pay Fixation dated 12.7.2017 of the 3rd respondent

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